

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.199 of 1995

Friday, this the 7th day of April, 1995

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR S P BISWAS, ADMINISTRATIVE MEMBER

M K Koya, Technical Assistant,
Department of Agriculture,
Union Territory of Lakshadweep,
Kalpeni.

...Applicant

By Advocate Mr K Ramakumar.

Vs

1 The Administrator,
Union Territory of Lakshadweep,
Kavaratti.

2 Collector-cum-Development Commissioner &
Chairman of Departmental Promotion Committee
for Group 'C' & 'D' Posts,
Union Territory of Lakshadweep,
Kavaratti.

3 Director of Agriculture,
Union Territory of Lakshadweep,
Kavaratti.

...Respondents

By Advocate Mr M V S Nampoothiri.

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant claims promotion to the post of Agricultural Officer. According to him, he is fully eligible for consideration and appointment.

2 In answer, learned counsel for respondents would submit that there is a vigilance enquiry pending against applicant. If that is so, at best he can only be considered under the 'sealed cover procedure'.

3 With the aforesaid observation, we dispose of the application. No costs.

Dated the 7th April, 1995.



S P BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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